GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO. 4578 TO BE ANSWERED ON 20.08.2025

CONSTRUCTION OF ROBS/RUBS IN MAHARASHTRA

4578. SHRI SHRIRANG APPA CHANDU BARNE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of ROBs and RUBs sanctioned, completed and currently under construction, particularly in Maharashtra as of July 2025, State-wise;
- (b) the projected timeline for the elimination of all manned level crossings in Maharashtra through the construction of ROBs/RUBs;
- (c) the current policy for cost-sharing between the Ministry of Railways and the respective State Governments for ROB/RUB projects;
- (d) whether there are proposals to revise this funding mechanism to expedite project completion especially in light of increasing land acquisition costs;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of allocations made for ROB/RUB projects in the said State during the last three financial years and the actual expenditure incurred along with the reasons for underutilisation of funds, if any?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f): Sanctioning and execution of works of Road Over Bridges/Road Under Bridges (ROBs/RUBs) for elimination of Level Crossing

(LCs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

No. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis-a-vis 2014-25 (upto June'25) is as under:

Period	ROBs/RUBs constructed (in
	Nos.)
2004-14	4,148
2014-25 (upto June'25)	13,426 (including 1,144 Nos. in the State of Maharashtra)

As on 01.07.2025, 4,430 Nos. ROBs/ RUBs are sanctioned at the cost of ₹ 1,03,492 crore on Indian Railways, including 282 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at the cost of ₹ 5,197 crore in the State of Maharashtra, which are at various stages of planning and execution.

Presently, to improve safety in train operations & mobility of trains, sanction and execution of ROBs/RUBs in lieu of LCs are taken up by Railways at its own cost [except LCs on National Highway Corridors and LCs where State Govt. / Road Owning Authority / Local Authority want to take up the works at their own cost]. These works are taken up in phases depending on priority, feasibility and availability of funds.

The expenditure details are maintained Zonal Railway wise and not State-wise. The state of Maharashtra is covered by five zones viz. Central Railway, South Central Railway, South East Central Railway, South Western Railway and Western Railway. Total ₹ 8,440 crore

have been incurred by these railways during last three financial years for road safety works.

Completion & commissioning of ROB/RUB works depends on following factors:-

- Cooperation of State Governments in giving consent for closure of LC,
- Fixing of approach alignment,
- Approval of General Arrangement Drawing (GAD),
- Land acquisition,
- Removal of encroachment, shifting of infringing utilities,
- Statutory clearances from various authorities,
- Law and order situation in the area of project / work sites,
- Duration of working season in a year for the particular project /
 area due to climatic conditions etc.
